

(ख) निर्माताओं का दावा है कि प्रति 100 कि० मी० के लिए उनकी कार में 4 लीटर पेट्रोल खर्च होता है जो प्रीमियर आटोमोबाइल लिमिटेड, बम्बई द्वारा बनाई गई कारों का लगभग आधा है।

(ग) यह एकक डी० जी० टी० डी० के पास पंजीकृत है। इंजनों की सप्लाई करके केन्द्रीय सरकार के उपक्रम, स्कूटर्स इण्डिया लिमिटेड के जरिए इसे सहायता भी दी जा रही है।

†[THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (KUMARI ABHA MAITI): (a) M/s. Sunrise Auto Industries Ltd., Bangalore have recently gone into production of a 3-wheeler car. The ex-factory price of the car exclusive of excise duty is Rs. 13,000/-.

(b) The manufacturers have claimed that their car consumes 4 litres of petrol per 100 kms., which is about half that of the cars manufactured by Premier Automobiles Ltd., Bombay.

(c) The unit has been registered with the DGTD. Assistance is also being provided through the Central public sector undertaking, Scooters India Ltd., by way of supply of engines.]

**Inhuman treatment meted out to a Harijan Official of the Central Government during his visit to Calcutta**

250. SHRI SHRIKANT VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a Harijan Officer of the Ministry of Law, Justice and Company Affairs was subjected to indignities by caste Hindus during his visit to Calcutta on the 25th August, 1977; and

(b) if so, what action Government have taken in the matter?

†[ ] English translation.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) No, Sir.

(b) Does not arise.

**Advice to Dom Moraes for not writing a Book on Shrimati Indira Gandhi**

251. SHRI SHRIKANT VERMA: SHRI F. M. KHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government have asked Mr. Dom Moraes not to write a book on Smt. Indira Gandhi as alleged by Smt. Gandhi in an interview reported to have been published in Trans India, a news magazine published from New York;

(b) if so, what are the reasons therefor; and

(c) whether it is also a fact that Mr. Moraes's wife, an Indian national, is being harassed by Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

**Introduction of colour television in the Country**

252. SHRI M. KADERSHAH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) by when Government propose to introduce colour television in the country;

(b) whether any study has been undertaken by Government in this regard; and

(c) if so, what are the details thereof and what is the amount of expenditure likely to be incurred on the introduction of colour television?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI

LAL K. ADVANI): (a) to (c). A Committee of experts set up in September, 1976 to examine the feasibility of colour television being introduced on experimental basis, *inter alia*, recommended:

(i) Experimental colour television could be introduced at Delhi, with facilities for one hour live transmission per day supplemented by film footage and provision of an OB van to enlarge the scope of activities.

(ii) A foreign system most suitable for the indigenisation angle may be adopted; and development work initiated to increase indigenous content of equipment.

(iii) Components required for development of colour television receivers might be imported.

(iv) A group of engineering and programme personnel should be trained abroad in colour television to form nucleus for training of others.

According to the estimates of the Committee, the comparative figures of expenditure involved in colour and black and white television are:

	Colour	Black and white
	Rs.	Rs.
Capital cost of 2-studio television station.	8.62 crores	5.83 crores
Per hour cost of programme production	25,000]	18,000

The comparative cost of a colour television receiver is three to four times that of a black and white receiving set.

In view of the heavy outlay involved and limited financial resources available, it is not possible to consider the introduction of colour T.V. in the country in the near future.

### Inflow of Foreign Money in Arunachal Pradesh

SHRI HIMMAT SINH:

VIYA:

SHRI HIMMAT SINH:

SHRI NRIPATI RANJAN CHOUDHURY:

DR. V. B. SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a statement reported to have been made by the Chief Minister of Arunachal Pradesh to the effect that substantial amount of foreign money had been flowing into Arunachal Pradesh;

(b) what steps Government propose to take to curb the inflow of such foreign money; and

(c) whether Government have conducted a probe to ascertain the recipients of this foreign money and the nature of their activities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) Yes, Sir.

(b) and (c) Suitable vigilance is being exercised in this regard, it would, however, not be in public interest to disclose the details.

### Activities of Insurgent Groups on Burma's Borders with Mizoram

254. SHRI HARSH DEO

MALAVIYA:

SHRI HIMMAT SINH:

DR. V. B. SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that Burmese guerilla gangs and secessionists' insurgent groups from within the country are active on Burma's borders with India in Mizoram;

(b) whether Government have identified these guerilla gangs particularly the insurgent groups from within the country; and